

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF:

IN RE: COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT  
RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

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Date: 05-07-2024  
Place: New Delhi

FILED BY



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BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF:

**COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT  
RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES**

**AFFIDAVIT ON BEHALF OF THE STATE OF CHHATTISGARH IN PURSUANCE  
TO THE ORDER DATED 04-04-2024 PASSED BY THIS HON'BLE TRIBUNAL**

**MOST RESPECTFULLY SHOWETH:**

I, Shri Shashank Pandey s/o Shri Ashok Kumar Pandey, aged about 41 years, currently working as Chief Executive Officer, State Urban Development Agency for the Government of Chhattisgarh, with office at Block- D, 4<sup>th</sup> Floor, Indravati Bhavan, Nava Raipur Atal Nagar, Dist.: Raipur, Chhattisgarh do hereby solemnly affirm and as under:

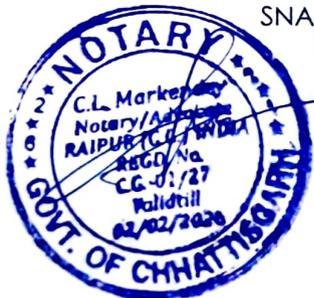
1. I am authorised to represent the State of Chhattisgarh (hereinafter referred to as the "Answering State") in the above matter and, as such, I am well conversant with the facts and circumstances of the case, and I am competent to swear this affidavit.
2. I say that the averments and submissions of facts stated herein are true and correct and no part of it is false and nothing material has been concealed therefrom.
3. That, vide Order 04.04.2024, this Hon'ble Tribunal was pleased to direct as follows:

**5 JUL 2024**



"6. Meanwhile, it will be open to the Chief Secretary, State of Chhattisgarh to place on record the status of creation of ring-fence account of Rs. 1,000 crores in terms of the statement of Chief Secretary as recorded in the order of the Tribunal dated 31.03.2023 in this OA and its utilization.

4. That the present affidavit is being filed in compliance of the aforesaid order dated 04.04.2024 passed by this Hon'ble Tribunal.
5. That, in this respect, it is submitted that, earlier, the Answering State had opened separate bank accounts in Urban Local Bodies (ULBs) of the State and earmarked the required amount for solid and liquid waste management. Withdrawals were accordingly made periodically from said corpus in the Urban Local Bodies (ULBs) towards solid and liquid waste management.
6. However, pursuant to this Hon'ble Tribunal's Order dated 04.04.2024, one of the accounts of State Urban Development Agency in Bank of Maharashtra having account No. 60462679736 which had a deposit of Rs. 593.65 Crore as on 05.07.2024 was designated as a ringfenced account along with an account for STP construction under Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) with IndusInd Bank Ltd. (namely SNA account, account No. 100202897757) which had a deposit of



5 JUL 2024

*(Signature)*

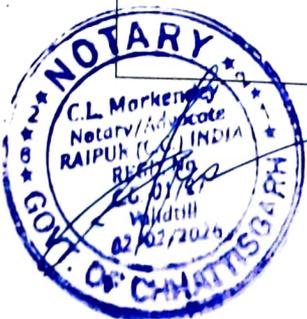
Rs. 150 Crore as on 05.07.2024. Subsequently, deposits were made into said accounts whose total now stands at Rs. 743.65 crores as on 05.07.2024. In addition, necessary approvals have already been obtained for allocating the balance amount of Rs. 260 crores the supplementary budget of the State Government for FY 2024-2025. The details of the said ring fenced account are set out for the convenience of this Hon'ble Tribunal:-

**DETAILS OF RING-FENCED ACCOUNT**

S. No.	Project Name	Ring fenced Account Bank Name & Account No.	Ring fenced Amount (Crore) (Rs.)	Balance amount to be Ring fenced (Crore) (Rs.)	Remarks
1	Solid Waste Management and Liquid Waste Management	<b>State Urban Development Agency Account</b>  Bank of Maharashtra 60462679736	593.65	260 Cr	Administrative Approval obtained for Rs. 260 Cr. This Rs. 260 Cr. will be allocated in the 1 <sup>st</sup> supplementary budget FY 2024-2025 which is scheduled on July 2024
2	STP construction (AMRUT 2.0)	<b>SNA Account</b> IndusInd Bank Ltd. 100202897757	150	-	-
<b>TOTAL</b>			743.65	260	Rs. 743.65 Cr. is already deposited in two ringfenced accounts and

F-5 JUL 2024.

*(Signature)*



			Rs. 260 Cr. has been allocated for ringfencing
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7. That though the Answering State was utilising funds for solid and liquid waste management from the corpus earmarked with in State Government, which totalled approx. amount of Rs. 200 Crore as on 30.04.2024, hence the Answering state has earmarked more than 1000.00 crores for ringfencing. The Answering State will now utilise the funds in the ring fenced accounts mentioned in the table above for such purpose commencing from 31.03.2024.

8. That, apart from the above, it is respectfully submitted that this Hon'ble Tribunal vide its Order dated 04.04.2024 has constituted an independent committee to find out the correctness of the disclosures made in Answering State's 2<sup>nd</sup> Six Monthly Compliance Report dated 01.04.2024.

9. The said committee has visited the Answering State in two phases, i.e., in its 1<sup>st</sup> visit from 11.06.2024 to 14.06.2024 and 2<sup>nd</sup> visit from 25.06.2024 to 28.06.2024 and in the course of such visits, the representatives of the Answering State have made a presentation on 31.05.2024 to the Committee constituted by this Hon'ble Tribunal. A Copy of the presentation dated 31.05.2024 to the Committee constituted by this Hon'ble Tribunal is marked and annexed herewith as **Annexure A-1**

from Page No. 7 to 47.

5 JUL 2024

*[Handwritten Signature]*



10. That as pointed out to the Committee, the Department of Urban Administration and Development (UAD) in the Government of Chhattisgarh had calculated the solid waste generation and collection for the purpose of the 1<sup>st</sup> six monthly progress report dated 10.10.2023 of the Answering State on the basis of the quantification of waste as on April 2022.

11. That, subsequently, the 2<sup>nd</sup> Six Monthly Compliance Progress Report which was filed on behalf of Answering State on 01.04.2024 was also based upon the quantification of waste as on April 2022 because no new assessment had been undertaken in the Answering State.

12. That, however, for the year 2024-2025, a comprehensive inter Urban Local Bodies (ULB) quantitative & performance assessment is underway and is expected to be completed by July 2024. Thereafter, the updated quantification details shall be submitted before this Hon'ble Tribunal in the next Six-Monthly Compliance report, which is due in October 2024.

13. That the facts stated in the present Affidavit are true and correct to the best of my knowledge and belief and to the extent of the records. No part of the same is false and nothing material has been concealed therefrom.

5 JUL 2024

DEPONENT



VERIFICATION

Verified at ..... on this the ..... day of July, 2024

I, the above-named DEPONENT, do hereby verify that the contents of the present Affidavit at Paras 1 to Para 13 are true and correct to the best of my knowledge and belief based on the records maintained by the Department in its regular course of transactions. No part of it is false and nothing material has been concealed therefrom.

5 JUL 2024

*[Signature]*  
DEPONENT

SOLEMNLY AFFIRMED OR  
SWORN BEFORE ME/BE  
THE WITHIN NAMED

*[Signature]*  
CL. MARKANDEY  
NOTARY/ADVOCATE  
RAIPUR (C.G.) INDIA

5 JUL 2024

*[Signature]*  
Identifying Witness  
Vikas Chaturvedi  
Indramati Bhawan, Sub office  
New Raipur

*[Signature]*  
Identifying Witness

*[Signature]*  
Pranav Sonni  
New Raipur  
(C.G.)



Brief presentation on the 2<sup>nd</sup> six monthly compliance report submitted in NGT O.A. 606/2018 before the Committee constituted by the Hon'ble NGT for Chhattisgarh

Presentation by: Chhattisgarh

## Directions of Hon'ble NGT in the matter of OA 606/2018 on date 04.04.2024.

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### Concerns expressed by the Hon'ble NGT

- 1 On waste generation, quantities reported in the year 2023 and now, are same and without any variation.
- 2 In case of legacy waste, out of 10,17,440 MT legacy waste, 6,56,900 MT has been remediated except at Raipur and Rajnandgaon. However, in Annexure C (page 561 of second six monthly report) no details of legacy waste in quantitative terms are given.
- 3 In case of sewage management, still there is a gap of 373.3 MLD in sewage treatment and in respect of 8 STPs, capacity of utilization is below the designed capacity. Further, no timeline has been given for completion of STPs for 423.7 MLD.
- 4 No clarification on operation of SLRM with reference to waste processing, utilization of products and management of residues/rejects.
- 5 In respect of solid waste management in the urban area, it is stated that 100% source segregation is done at the urban area and nearly 100% (2048 TPD out of 2051 TPD) is done at the rural area which is difficult to believe.

**Concern 1**

On waste generation, quantities reported in the year 2023 and now, are same and without any variation.

**Our Submission in 2<sup>nd</sup> six monthly report dated 01.04.2024**

Category	Urban Area	Rural Area	TOTAL
Waste Generated (TPD)	1820	2051	3871
Wet Waste Processed at Compost Shed / Home Composting (TPD)	1063	1109	2172
Dry Waste Processed at SLRM Centre (TPD)	726	939	1665
Waste/Inerts disposed at scientific landfill (TPD)	31	0	31
Gap	0	3	3

**Our response towards the submission**

- ❖ Hon'ble NGT in the matter of O.A. 606/2018 vide order dated 31.08.2018 directed states to form State Level Committees to oversee the steps taken for implementation of the Solid Waste Management Rules, 2016 in the state.
- ❖ Accordingly, Chhattisgarh State Government vide letter dated 05.02.2019 constituted State Level Committee (SLC) under the Chairmanship of Hon'ble Justice Dharendra Mishra for the State of Chhattisgarh.
- ❖ The Committee had directed UAD to calculate the data on estimated solid waste generated in the State vis-a-vis the total solid waste collected in the State.
- ❖ Accordingly, UAD has calculated the solid waste generation and collection data on the basis of total dry and wet solid waste generated and collected for the month of February 2019. As per the data analysis done, the average solid waste generation and collection is **1650 Tonnes per day**.

**Concern 1**

On waste generation, quantities reported in the year 2023 and now, are same and without any variation.

### Our Submission in 2<sup>nd</sup> six monthly report dated 01.04.2024

Category	Urban Area	Rural Area	TOTAL
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Waste/Inerts disposed at scientific landfill (TPD)	31	0	31
Gap	0	3	3

### Our response towards the submission

- ❖ This 1650 TPD waste generated data was reported in the final report of SLC, which was submitted in 30.08.2019 before NGT
- ❖ In compliance with the Hon'ble NGT's direction in order dated 30.04.2019, state had submitted its 1<sup>st</sup> quarterly progress report on 30.08.2019, in which the Solid waste generation was reported 1650 TPD.
- ❖ Later in April 2022 an inter-ULB assessment of all the ULBs was done and as per the assessment, the waste quantification was found to be approximately **1820 TPD**. *(Details of the survey are presented in next slide)*
- ❖ Since then, no new assessment has been done, so this verified data was submitted for the hearings on 31.03.2023 and 04.04.2023.
- ❖ For the year 2024-25, Inter ULB quantitative & performance assessment is proposed to be done in June 2024 and the updated quantification details will be submitted in the next six-monthly report.

## Concern 1

On waste generation, quantities reported in the year 2023 and now, are same and without any variation.

## Our response towards the submission

❖ As per CPHEEO manual, waste quantification is to be done in every 3-5 years.

## Letter for Inter-ULB assessment for waste quantification in April 2022

**छत्तीसगढ़ शासन**  
नगरीय प्रशासन एवं विकास विभाग  
मंत्रालय  
महानदी भवन, नवा रायपुर अटल नगर

क्रमांक ११२३ / 1704 / 2022 / 18 नवा रायपुर अटल नगर, दिनांक-२९ / 03 / 2022 प्रति.

1. समस्त आयुक्त,  
नगर पालिक निगम (छगगो)

2. समस्त मुख्य नगर पालिका अधिकारी,  
नगर पालिका परिषद / नगर पंचायत (छगगो)

विषय:- मुख्य सचिव, छत्तीसगढ़ शासन के निर्देशानुसार स्वच्छतम पोर्टल में दर्ज आंकड़ों का अर्त-निकाय निरीक्षण करने के संबंध में।

संदर्भ:- मुख्य सचिव, महोदय के अध्यक्षता में आयोजित बैठक 21.02.2022 में प्राप्त निर्देश।

विषयांतरगत लेख है कि, संदर्भित बैठक में मुख्य सचिव महोदय द्वारा प्राप्त निर्देश के अनुक्रम में कॉलम क्रमांक 2 में उल्लेखित निकायों द्वारा भारत सरकार के स्वच्छतम पोर्टल में दर्ज आंकड़ों का परीक्षण कॉलम क्रमांक 4 में उल्लेखित निकायों के दल द्वारा किया जाना है:-

क्र.	निकाय का नाम	निकाय का कोड	निरीक्षण करने वाले निकाय का नाम	निकाय का कोड
1	2	3	4	5
1	न.नि. रायपुर	802034	न.नि. बीरगांव	802033
2	न.नि. बीरगांव	802033	न.नि. रायपुर	802034
3	न.पा.गोबरानवापारा	802038	न.पं. राजिम	802037
4	न.पा.तिल्दा-नेवरा	802031	न.पा.गोबरानवापारा	802038
5	न.पा. आरंग	802029	न.पं. समोदा	900602
6	न.पं. अभनपुर	802030	न.पं. मानाकैम्प	802035
7	न.पं. खरीरा	802039	न.पं. पलारी	802024
8	न.पं. मानाकैम्प	802035	न.पं. अभनपुर	802030
9	न.पं. झूरा	802032	न.पं. सिमना	802020
10	न.पं. समोदा	900602	न.पा. आरंग	802029
11	न.पं. चंदखुड़ी	900603	न.पं. मंदिरहमीद	900601
12	न.पं. मंदिरहमीद	900601	न.पं. चंदखुड़ी	900603
13	न.पा.गरियाबंद	802040	न.पं. फिरोधर	802036
14	न.पं. राजिम	802037	न.पा.तिल्दा-नेवरा	802031
15	न.पं.फिरोधर	802036	न.पं. झूरा	802041

168	न.पं.भैरमगढ़	802077	न.पं.गीदम	802070
169	न.पं.मोपालपट्टनम	802075	न.पा.बीजापुर	802076

2. कॉलम क्रमांक 4 में उल्लेखित निकाय के जांच दल में 02 सदस्य नामित किए जाएंगे। इस जांच दल में नगर पालिक निगम की स्थिति में निगम के वरिष्ठतम अभियंता एवं स्वास्थ्य अधिकारी तथा नगर पालिका परिषद/नगर पंचायत के जांच दल में मुख्य नगर पालिका अधिकारी एवं निकाय के वरिष्ठतम अभियंता सदस्य होंगे।

3. जांच दल के गठन का आदेश संबंधित निकायों द्वारा तत्काल जारी किए जाएंगे एवं दिनांक 28 मार्च 2022 तक संलग्न प्रारूप में प्रतिवेदन जांच दल द्वारा संबंधित संयुक्त संचालक, क्षेत्रीय कार्यालय को प्रेषित किए जाएंगे। संयुक्त संचालक कार्यालय द्वारा प्राप्त जांच प्रतिवेदन में टीप के साथ संकलित जानकारी दिनांक 29 मार्च 2022 तक संचालक, नगरीय प्रशासन एवं विकास को प्रेषित करना सुनिश्चित करेंगे। इस कार्य हेतु समामीय नोडल अधिकारी संबंधित संयुक्त संचालक, क्षेत्रीय कार्यालय को नामित किया जाता है।

4. इस संबंध में तकनीकी सहायता हेतु श्री जी.एस. ताम्रकार, मुख्य अभियंता, यांत्रिकी प्रकोष्ठ एवं श्री महेश्वर परिदा, विषय-विशेषज्ञ, ई.वाई. पी.एम.यू. से संपर्क किया जा सकता है।

उपरोक्त निर्देशों का समय-सोमा में पालन करना सुनिश्चित करें।

(एच.आर. दुर्गा) 13/03/22  
उप सचिव  
छत्तीसगढ़ शासन  
नगरीय प्रशासन एवं विकास विभाग  
नवा रायपुर अटल नगर, दिनांक-२९ / 03 / 2022

पृ. क्र. ११२४ / 1704 / 2022 / 18

प्रतिलिपि:-

- अवर सचिव, छ.ग. शासन, मुख्य सचिव कार्यालय, मंत्रालय, नवा रायपुर अटल नगर।
- अध्यक्ष, राज्य पर्यावरण प्रदूषण मण्डल, पर्यावास भवन, नवा रायपुर अटल नगर।
- संचालक, संचालनालय, नगरीय प्रशासन एवं विकास, इन्द्रवती भवन नवा रायपुर अटल नगर।
- मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण, इन्द्रवती भवन, नवा रायपुर अटल नगर।
- समस्त कलेक्टर।
- समस्त आयुक्त नगर पालिक निगम।
- समस्त मुख्य नगर पालिका अधिकारी, नगर पालिका परिषद/नगर पंचायत।

श्री और सूचनाएं एवं आवश्यक कार्यावाही हेतु अभिहित।

(एच.आर. दुर्गा) 29/3/22  
उप सचिव  
छत्तीसगढ़ शासन  
नगरीय प्रशासन एवं विकास विभाग

## Page No. 45 of CPHEEO Manual



## Sampling for Waste Quantification

Municipal solid waste is very heterogeneous in nature and its composition varies with place and time. Even samples obtained from the same place (sampling point) on the same day, but at different times may show totally different characteristics.

**Long term Planning:** For the purpose of long term planning, the average amount of waste disposed by a specific class of generators can be estimated only by averaging data from several samples collected continuously for 7 days at multiple representative locations within the ULB jurisdiction in each of the 3 main seasons (summer, winter, and rainy seasons). Waste quantities should be aggregated over the 7-day period, weighed, and averaged. These quantities can then be extrapolated to the entire urban local body (ULB) and per capita generation assessed.

This should be repeated once every 3-5 years at the time of the review of the MSWM plan.

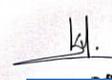
**Concern 1**

On waste generation, quantities reported in the year 2023 and now, are same and without any variation.

**Inter ULB inspection reports**

**Performance Assessment of Solid Waste Management in Raipur Municipal Corporation**

Sr. No	Performance Indicator	Details
1	Population as per census 2011	1010433
2	No. of Wards in the ULB	70 No.
3	Total quantity of MSW Generated	575 TPD
4	Percentage of Source Segregation	100%
5	Method of Collection of MSW	Door to Door Collection in Separately compartmentalized vehicles The tracking of vehicles is done with the help of My City app
6	Percentage of MSW Collected	100%
7	Whether open dumping is being practised in the ULB?	No
8	Whether IEC activities are being carried out in the ULB?	Yes
9	Method of Processing of MSW	ISWMP (PPP Mode) (After secondary segregation dry waste sorting done Shredding/baling is done as per requirement and send to Recyclers. RDF is sent to cement industries. Wet waste is sent to windrows and conversion of wet waste into compost which is then sold to Farmers. Inerts are sent to SLF. Leachate is treated in leachate treatment plant and used for Horticulture purpose.
10	Number of Processing facilities	SLRM Centre Composting Shed Integrated Solid Waste Management facility 01 No.
11	Percentage of MSW Processed	100%
12	Disposal of MSW in TPD	By Composting (TPD) 319 (Transformed into 29 tonnes of Compost) By Recycling/Reuse (TPD) 230 By Landfilling (if any) (TPD) 26
13	Remarks by Assessor	Satisfactory

  
**Executive Engineer**  
 Municipal Corporation  
 Distt. Raipur (C.G. sealed)

**Nagar Nigam Raipur**

**Performance Assessment of Solid Waste Management in Nagar Palika Parishad Kumhari**

Sr. No.	Performance Indicator	Detail
1	Population as per Census 2011	35044
2	No. of wards in the ULB	24 No.
3	Total Quantity of MSW Generated	6.32 TPD
4	Percentage of source Segregation	100 %
5	Method of Collection Of MSW	Door to Door Collection in Separately Compartmentalized vehicles with the help of SHG Woman
6	Percentage of MSW Collected	100 %
7	whether open dumping is being practised in the ULB?	No
8	whether IEC Activities are being carried out in the ULB?	YES
9	Method of Processing of MSW	Mission Clean City Model (Secondary Segregation and Sale of Dry waste to Recyclers from SLRM center and Conversion of wet Waste in to compost shed)
10	Number of processing Facilities	SLRM Center 03 No. Composting Shed 01 No. Integrated Solid Waste Management Facility 00 No.
11	Percentage of MSW Processed	100 %
12	Disposal of MSW in TPD	By Composting (TPD) 3.62 By Recycling/Reuse (TPD) 2.7 By Landfilling (if any) (TPD) 0
13	Remark By Assessor	Satisfactory

  
**Dinesh Netam**  
 Assistant Engineer  
 Nagar Palika Parishad Jamul  
 जमूल पालिका परिषद जामुल

  
**Rajendra Nayak**  
 Chief Municipal Officer  
 Nagar Palika Parishad Jamul  
 जमूल पालिका परिषद जामुल

**Nagar Palika Kumhari**

**Performance Assessment of Solid Waste Management in N.P.Kusmi**

S.No.	Performance Indicator	Details
01	02	03
01	Population As per census 2011	7448
02	No. of Ward in the ULB	15
03	Total Quantity of MSW Generated	0.98 TPD
04	Percentage of Source Segregation	100%
05	Method of Collection of MSW	Door to Door Collection in separately compartmentalized vehicles with the help of SHG women
06	Percentage of MSW Collected	100%
07	Whether open dumping is being practiced in the ULB?	No
08	Whether IEC activities are being carried out in the ULB?	Yes
09	Method of Processing of MSW	Mission Clean City Model (Secondary Segregation and sale of Dry waste to Recyclers from SLRM Centre and Conversion of Wet waste into Compost in Compost shed)
10	Number of Processing facilities	SLRM Centre - 01 Compostin Shed - 01 Integrated Solid Waste Management facility - 01
11	Percentage of MSW Processed	100%
12	Disposal of MSW in TPD	By Composting (TPD) 0.63 By Recycling/Reuse (TPD) 0.35 By Landfilling (if any)(TPD) 0
13	Remarks by Assessor	Satisfactory

  
 Sub Engineer  
 Nagar Panchayat Rajpur  
 Distt- Balrampur-Ramanujgunj

**Nagar Panchayat Kusmi**

## Concern 1

On waste generation, quantities reported in the year 2023 and now, are same and without any variation.

## Inter ULB inspection reports

Performance Assessment Of Solid Waste Management in  
Office of Municipal Corporation Bilaspur (C.G.)

Sr. No.	Performance Indicator	Details	
1	Population as per census 2011	331030	
2	No. of Wards in the ULB	70	
3	Total quantity Of MSW Generated	173.2 (TPD)	
4	percentage of Source Segregation	100%	
5	Method od collection of MSW	Door To Door Collection in Separately compartmentalized Vehicles through agency (Delhi Msw pvt ltd. ) and with the help of SHG women	
6	Percentage of MSW Collected	100%	
7	Whether open dumping is being practised in the ULB ?	NO	
8	Whether IEC activities are being practised in the ULB ?	Yes	
9	Method of Processing of MSW	Integrated solid waste management & Mission Clean city Model ( Secondary Segregation and sale of Dry waste to Recyclers From SLRM Center and Conversion of Wet waste into compost in compost	
10	Number Of Processing Facilities	SLRM Center	5
		Composting Shed	3
		Intergrated Solid Waste Management facility	1
11	Percentage of MSW Processed	100%	
12	Disposal of MSW in TPD	By Composting (TPD)	98.724
		By Recycling/Reuse(TPD)	69.28
		By Landfilling (if any)(TPD)	5.196
13	Remarks by Assessor	Satisfactory	

  
Name of The Assessment Officer  
Designation  
(Sign and Sealed)

Nagar Nigam Bilaspur

कार्यालय नगर पालिका परिषद गोबरा-नवापारा, जिला रायपुर (छ. ग.)

Performance Assessment of Solid Waste Management  
Name of ULB/Panchayat – Nagar Palika Parishad Gobra-Nawapara

S.No.	Permormance Indicator	Details	
1	Population as per census 2011	29315	
2	No. Of Wards in the ULB	21	
3	Total quantity of MSW Generated	5.9	
4	Percentage of Source Segregation	100%	
5	Method of Collection of MSW	Door to Door Collection in separately compartmentalized vehicle with the help of SHG women	
6	Percentage of MSW Collected	100%	
7	Whether open dumping is being practised in the ULB?	No	
8	Whether IEC activities are being carried out in the ULB?	Yes	
9	Method of processing of MSW	Mission Clean City Model (Secondary segregation and sale of Dry waste to Recyclers from SLRM Centre and Conversion of Wet waste into compost in Compost shed)	
10	Number of Processing facilities	SLRM Centre	3
		Composting Shed	1
		Integrated Solid Waste Management facility	0
11	Percentage of MSW Processed	100%	
12	Disposal of MSW in TPD	By Composting (TPD)	3.54
		By Recycling Reuse (TPD)	2.36
		By Landfilling (if any) (TPD)	0
13	Remarks by Assessor	Satisfied	

  
Name of the Assessment Officer  
Designation  
(Sign and Sealed)

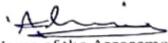
Nagar Palika Gobranawapara

## Performance Assessment of Solid Waste Management

ULB Name - Nagar Panchyat Bastar

Sr. No.	Performance Indicator	Details	
1	Population as per census 2011	10048	
2	No. of Wards in the ULB	15	
3	Total quantity of MSW Generated	1.8TPD	
4	Percentage of Source Segregation	100%	
5	Method of Collection of MSW	Door to Door Collection in separately compartmentalized vehicles with the help of SHG women	
6	Percentage of MSW Collected	100%	
7	Whether open dumping is being practised in the ULB ?	No	
8	Whether IEC activities are being carried out in the ULB ?	Yes	
9	Method of processing of MSW	Mission Clean City Model ( Secondary segregation and sale of Dry waste to Recyclers of SLRM Centre and Conversion of Wet waste into compost in Compost Shed )	
10	Number of Processing facilities	SLRM Centre	1 No.
		Composting Shed	1 No.
		Integrated Solid Waste Managemet facility	1 No.
11	Percentage of MSW Processed	100%	
12	Disposal of MSW in TPD	BY Composting (TPD)	1.08 (TPD)
		BY Recycling Reuse (TPD)	0.72(TPD)
		BY Landfilling (if any) (TPD)	0 (TPD)-
13	Remark by Assessor	Satisfactory	

  
Name of the Assessment Officer  
A.K. Datta  
Executive Engineer  
Municipal Corporation  
JAGDALPUR (C.G.)

  
Name of the Assessment Officer  
Hemant Shrivastava  
नगरपालिका  
नगर पालिका निगम  
जगदलपुर (चरार) छ.ग.

Nagar Panchayat Bastar

**Concern 2**

In case of legacy waste, out of 10,17,440 MT legacy waste, 6,56,900 MT has been remediated except at Raipur and Rajnandgaon. However, in Annexure C (page 561 of second six monthly report) no details of legacy waste in quantitative terms are given.

**Our Submission in 2<sup>nd</sup> six monthly report dated 01.04.2024**

- ❖ In Annexure E, it was submitted that 6,56,900 MT out of 10,17,440 MT of legacy waste was remediated in 7 ULBs namely Raipur, Rajnandgaon, Korba, Raigarh, Durg, Jagdalpur and Dhamtari.
- ❖ In addition to that following details were also submitted:
  - ❖ Work progress in percentage along with the timeline for completion of work at Raipur and Rajnandgaon ULB
  - ❖ Legacy Waste Remediation work completion certificate from Korba, Raigarh, Durg, Jagdalpur and Dhamtari ULBs.
  - ❖ Name of the cement plants where RDF was being sent for its disposal.
  - ❖ Intended use of reclaimed land
- ❖ In Annexure C, it was submitted that about 470 Acre land has been reclaimed and ULB wise dumpsite details such as their location with latitude and longitude along with the area of land reclaimed was submitted.

**Our response towards the submission**

- ❖ The detailed information of the existing legacy waste dumpsites in quantitative terms was provided in Annexure E not in Annexure C.
- ❖ It is requested to kindly refer **Annexure E**, which shows the quantity of dumpsite remediated, status of remediation work, estimated work completion timeline, the cement plants name to which recovered SCF is being sent and intended use of reclaimed land

**Concern 2**

In case of legacy waste, out of 10,17,440 MT legacy waste, 6,56,900 MT has been remediated except at Raipur and Rajnandgaon. However, in Annexure C (page 561 of second six monthly report) no details of legacy waste in quantitative terms are given.

**Annexure E***Annexure E.***Details of the status timeline and intended use of reclaimed land of the 7 Legacy waste Dumpsites.**

Sr. No.	ULBs Name	Legacy Waste Quantity (Tonne)	Area of Dumpsite (In sqm)	State Budget allocation (in Lakh)	Status March 2023	Status March 2024	Estimated work completion timeline	Cement plant name where RDF is being sent	Intended Use of Reclaimed Land
1	Raipur	4,50,000	1,16,751	1816.00	5 <sup>th</sup> Tender has been called due to non-availability of the Qualified Bidders.	22% work completed. (Work started in October 2023)	Dec 2024	ACC Jamul	Riverfront development projects
2	Korba	2,64,000	41,278	693.71	20% completed.	100% work completed.	May 2023	Emami Cements, Durg	Sanitary Park
3	Durg	1,44,000	40,469	599.58	70% completed.	100% work completed.	Oct 2023	Ultratech Cement, Simga	Gouthan & Compost center.
4	Raigarh	53,934	26,952	211.35	80% completed.	100% work completed.	May 2023	Rawan cement Works	Oxyzone
5	Jagdalpur	44,000	26,000	214.25	30% completed.	100% work completed.	May 2023	Ultratech Cement, Simga	Plantation
6	Dhamtari	35,000	18211	131.00	70% completed.	100% work completed.	May 2023	Ultratech Cement, Simga	Oxyzone & Gauthan
7	Rajnandgaon	26,506	14958	106.02	45% completed.	69% work completed.	Jul 2024	Birla Cements	Sanitation Park
<b>Total</b>		<b>10,17,440</b>	<b>2,84,619</b>	<b>3771.91</b>	<b>Approx. 2,46,375 Tonne of Legacy waste was remediated.</b>	<b>Approx. 6,56,900 Ton of Legacy waste have been remediated till now.</b>			

**Note\*:** **Rajnandgaon:** Kindly note that Initially Legacy Waste Remediation at Rajnandgaon was managed by the ULB itself, with 64% completion. However, now the ULB has appointed a dedicated agency to expedite the work and it will be finished by 31.07.2024.

**Concern 2**

In case of legacy waste, out of 10,17,440 MT legacy waste, 6,56,900 MT has been remediated except at Raipur and Rajnandgaon. However, in Annexure C (page 561 of second six monthly report) no details of legacy waste in quantitative terms are given.

### Current Status of the Legacy Waste remediation work

- ❖ As of now, 05 legacy waste dumpsites have been successfully remediated and work is in progress at 2 sites. (7,41,432 MT)
- ❖ Legacy waste at Raipur will be remediate by Dec 2024 at Rajnandgaon by Dec 2024.

Sr. No.	ULBs Name	Legacy Waste Quantity (Ton)	Area of Dumpsite (In Acre)	Legacy Waste Remediated (in Ton)			Estimated Timeline
				1st Hearing Mar-23	2nd report 01.04.2024	Current Status	
1	Raipur	4,50,000	28.7	5th Tender has been called due to non-availability of the Qualified Bidders.	97,677 (22%)	1,80,978 (40.22%)	Dec 2024
2	Rajnandgaon	26,506.00	3.7	11,928 (20%)	18,289 (69%)	19,520 (70%)	Dec 2024
3	Durg	1,44,000	9.9	1,00,800 (80%)	1,44,000 (100%)	1,44,000 (100%)	Remediation Work Completed
4	Korba	2,64,000	10.1	52,800 (70%)	2,64,000 (100%)	2,64,000 (100%)	
5	Raigarh	53,934	6.6	43,147 (30%)	53,934 (100%)	53,934 (100%)	
6	Jagdapur	44,000	6.4	13,200 (70%)	44,000 (100%)	44,000 (100%)	
7	Dhamtari	35,000	4.5	24,500 (45%)	35,000 (100%)	35,000 (100%)	
<b>Total</b>		<b>10,17,440 MT</b>	<b>69.9 Acre</b>	<b>2,46,375 MT</b>	<b>6,56,900 MT</b>	<b>7,41,432 MT</b>	-

**Concern 2**

In case of legacy waste, out of 10,17,440 MT legacy waste, 6,56,900 MT has been remediated except at Raipur and Rajnandgaon. However, in Annexure C (page 561 of second six monthly report) no details of legacy waste in quantitative terms are given.

**Korba: Barbaspur Legacy Waste Remediation Work Completed**



**कार्यालय, नगर पालिक निगम कोरबा (छ.ग.)**  
 स्वच्छता शाखा – साकेत भवन, आई.टी.आई. चौक कोरबा (छत्तीसगढ़)  
 दूरभाष: 221288, 222672, फ़ैक्स : 07759-221929, पोस्ट बॉक्स नम्बर-12 मिन कोड- 495677  
 Website : www.korbamunicipal.in, Email : mck.healthaction@gmail.com

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क्रमांक / 06 / स्व. / 2023 / 12074 कोरबा दिनांक 06/10/2023

To,  
**The Director,**  
 Urban Administration Department,  
 Indrawati Bhawan, Nawa Raipur Atal Nagar  
 Raipur, Chhattisgarh. 492002

**Subject: Work Completion Certificate of Legacy Waste Remediation work at Barbaspur Dumping Yard Korba**

Dear Sir,

This is to certify that the **Municipal Corporation Korba** has successfully completed the legacy waste remediation work as per the work order dated **10.11.2022**. The remediation work commenced on **27.07.2023** and was completed on **27.07.2023**.

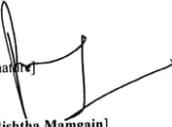
A total of **2,64,000** metric tons, has been remediated in accordance with SWM Rules, 2016 and CPCB guidelines.

Additionally, the ULB has undertaken tree plantation activities on the reclaimed land. A total of **100** trees have been planted, contributing to the overall green cover enhancement of the area.

The intended use of the reclaimed land is in line with the municipal planning and development objectives and Hon'ble NGT directions. The reclaimed land will be utilized for **Garden & 100 TPD Waste Processing Plant Unit**.

We hereby submit this Work Completion Certificate for your kind perusal and records.

Yours sincerely,

  
 [Pratishta Mangain]  
 Commissioner

**Work Completion Certificate**



**Concern 2**

In case of legacy waste, out of 10,17,440 MT legacy waste, 6,56,900 MT has been remediated except at Raipur and Rajnandgaon. However, in Annexure C (page 561 of second six monthly report) no details of legacy waste in quantitative terms are given.

## Raigarh: Bade Rampur Legacy Waste Remediation Work Completed

**OFFICE OF THE MUNICIPAL CORPORATION, RAIGARH(C.G.)**

SN: 405/PWD/N.P.N./2023

Raigarh, Date :- 9/10/2023

To,

The Director,  
Urban Administration Department,  
Indrawati Bhawan, Nawa Raipur Atal Nagar  
Raipur, Chhattisgarh. 492002

**Subject: Work Completion Certificate of Legacy Waste Remediation work at at Trenching  
Ground Bade Rampur Dump Site**

Dear Sir,

This is to certify that the Municipal Corporation, Raigarh(C.G.) has successfully completed the legacy waste remediation work as per the work order dated 480/15.11.2022. The remediation work commenced on 15.11.2022 and was completed on 15.03.2023.

A total of 53,934.00 metric tons, has been remediated in accordance with SWM Rules, 2016 and CPCB guidelines.

Additionally, the ULB has undertaken tree plantation activities on the reclaimed land. A total of 280 trees have been planted, contributing to the overall green cover enhancement of the area & Boundary wall has been Constructed.

The intended use of the reclaimed land is in line with the municipal planning and development objectives and Hon'ble NGT directions. The reclaimed land will be utilized for Recreational Purpose. We hereby submit this Work Completion Certificate for your kind perusal and records.

Yours sincerely,

  
**Sunil Kumar Chandravanshi**  
 Commissioner  
 Municipal Corporation  
 Raigarh (C.G.)

Work Completion Certificate



**Concern 2**

In case of legacy waste, out of 10,17,440 MT legacy waste, 6,56,900 MT has been remediated except at Raipur and Rajnandgaon. However, in Annexure C (page 561 of second six monthly report) no details of legacy waste in quantitative terms are given.

### Jagdalpur: Kangoli Legacy Waste Remediation Work Completed

Office Of TheMunicipal Corporation Jagdalpur

Distt :- Bastar

30/09/2023

To,

The Director,  
Urban Administration Department,  
Indrawati Bhawan, Nawa Raipur Atal Nagar  
Raipur, Chhattisgarh. 492002

Subject: Work Completion Certificate of Legacy Waste Remediation work at Kangoli dumpsite Jagdalpur.

Dear Sir,

This is to certify that the Municipal Corporation Jagdalpur, has successfully completed the legacy waste remediation work as per the work order dated 25/11/2022. The remediation work commenced on 30/01/2023 and was completed on 27/09/2023.

A total of 44000 metric tons has been remediated in accordance with SWM Rules, 2016 and CPCB guidelines.

Additionally,the ULB has undertaken tree plantation activities on the reclaimed land. A total of 890 trees have been planted, contributing to the overall green cover enhancement of the area.

The intended use of the reclaimed land is in line with the municipal planning and development objectives and Hon'ble NGT directions. The reclaimed land will be utilized for solid waste management-oriented projects and other projects which will increase the Revenue of Municipal Corporation.

We hereby submit this Work Completion Certificate for your kind persual and records.

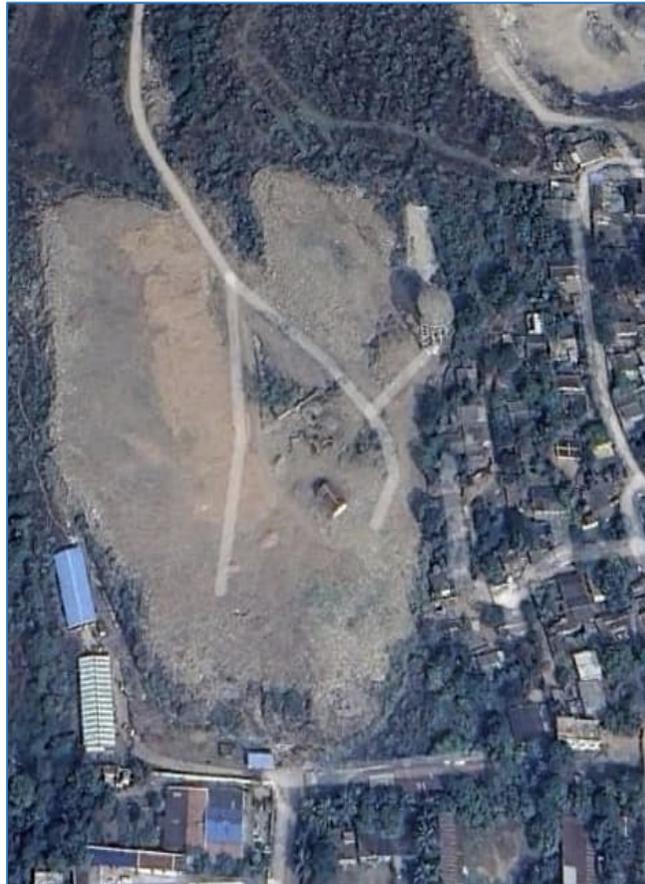
Yours sincerely,



Mr Hareesh Mandavi

Commissioner,

**Work Completion Certificate**



**Concern 2**

In case of legacy waste, out of 10,17,440 MT legacy waste, 6,56,900 MT has been remediated except at Raipur and Rajnandgaon. However, in Annexure C (page 561 of second six monthly report) no details of legacy waste in quantitative terms are given.

**Dhamtari: Mahimasagar Legacy Waste Remediation Work Completed**

**OFFICE OF MUNICIPAL CORPORATION DHAMTARI, DIST- DHAMTARI (C.G.)**  
 Website - nagarmigamdhamtari.org, Email ID - commissionerdhamtari@gmail.com  
 No. 2998 /SWM/Legacy Waste/Dhamtari/ Date 09-10-2023

To,  
 The Director,  
 Urban Administration Department,  
 Indrawati Bhawan, Nawa Raipur Atal Nagar  
 Raipur, Chhattisgarh. 492002

**Subject: Work Completion Certificate of Legacy Waste Remediation work at [ Trenching Ground, Mahimasagar Ward, Dhamtari]**

Dear Sir,

This is to certify that the Municipal Corporation Dhamtari, has successfully completed the legacy waste remediation work as per the work order dated 07/11/2022. The remediation work commenced on 15/11/2022 and was completed on 31/07/2023.

A total of 35000 metric tons, has been remediated in accordance with SWM Rules, 2016 and CPCB guidelines.

Additionally, the ULB has undertaken tree plantation activities on the reclaimed land. A total of 200 trees have been planted, contributing to the overall green cover enhancement of the area.

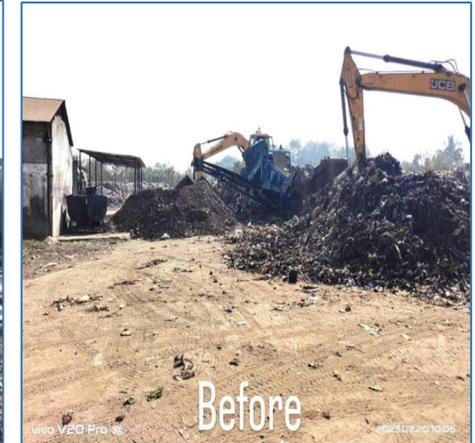
The intended use of the reclaimed land is in line with the municipal planning and development objectives and Hon'ble NGT directions. The reclaimed land will be utilized for C&D Waste Processing Plant, GNY Gothan, SLRM Center & Mini Nursery.

We hereby submit this Work Completion Certificate for your kind perusal and records.

Yours sincerely,

[Vinay Kumar Poyam]  
 Commissioner  
 Municipal Corporation Dhamtari

**Work Completion Certificate**



**Concern 2**

In case of legacy waste, out of 10,17,440 MT legacy waste, 6,56,900 MT has been remediated except at Raipur and Rajnandgaon. However, in Annexure C (page 561 of second six monthly report) no details of legacy waste in quantitative terms are given.

**Raipur: On-going Legacy Waste Remediation Work at Sarona**



**Concern 2**

In case of legacy waste, out of 10,17,440 MT legacy waste, 6,56,900 MT has been remediated except at Raipur and Rajnandgaon. However, in Annexure C (page 561 of second six monthly report) no details of legacy waste in quantitative terms are given.

**Rajnandgaon: On-going Legacy Waste Remediation Work at Bargarhi**

**Concern 2**

In case of legacy waste, out of 10,17,440 MT legacy waste, 6,56,900 MT has been remediated except at Raipur and Rajnandgaon. However, in Annexure C (page 561 of second six monthly report) no details of legacy waste in quantitative terms are given.

**Durg: On-going Legacy Waste Remediation Work at Potiyakala**



**Concern 3**

In case of sewage management, still there is a gap of 373.3 MLD in sewage treatment and in respect of 8 STPs, capacity of utilization is below the designed capacity. Further, no timeline has been given for completion of STPs for 423.7 MLD.

**Our Submission in 2<sup>nd</sup> six monthly report dated 01.04.2024**

- ❖ In Annexure D, Details of the Utilization capacity of all the operational STPs was submitted.
- ❖ In Annexure K, Details of the Under Construction STPs and STPs Under Planning stage was submitted

**Our response towards the submission**

- ❖ At present around 249.7 MLD of sewage is treated in 14 STPs (360 MLD).
  - ❖ 9 out of 14 Operational STPs are currently operating at 80-90% of designed plant capacity and these STPs are newly constructed STPs which are designed for 25-30 years therefore it is not possible to run them at designed capacity (100%)
  - ❖ 2 STPs at Nava Raipur are underutilized due to less habitation.
- ❖ Work is progress for increasing the utilization capacity of 3 STPs at Raipur (Chandandih), Bilaspur (Domuhani), Rajnnadgaon (Mohad)
- ❖ Timelines have now been set for the completion of STPs with capacity of 423.7 MLD in planning stage.
  - ❖ Moreover, Under SBM-U 2.0, Low-Cost stabilization pond with cumulative capacity as 248 MLD will be constructed in 155 ULBs.

**Concern 3**

In case of sewage management, still there is a gap of 373.3 MLD in sewage treatment and in respect of 8 STPs, capacity of utilization is below the designed capacity. Further, no timeline has been given for completion of STPs for 423.7 MLD.

**Annexure D***Annexure D.***Details of the Utilization capacity of all the operational STPs**

<b>Sr. No.</b>	<b>Location</b>	<b>Existing STP Capacity</b>	<b>Capacity Utilization (March 2023)</b>	<b>Capacity Utilization (March 2024)</b>	<b>Operational Status of STP</b>	<b>Compliance Status of STP</b>
1	Chilhathi (Bilaspur)	17.0	16.0	16.0	Operational	Complied
2	Domuhani (Bilaspur)	54.0	8.5	16.4	Operational	Complied
3	Mini Mata Chowk (Kawardha)	2.1	1.6	1.8	Operational	Complied
4	Bhatagaon (Raipur)	6.0	5.8	5.8	Operational	Complied
5	Kara (Raipur)	35.0	21.0	21.0	Operational	Complied
6	Nimora (Raipur)	90.0	75.0	75.0	Operational	Complied
7	Chandandih (Raipur)	75.0	12.0	40.0	Operational	Complied
8	Nawa Raipur – Zone 2 (Raipur)	10.0	3.5	3.5	Operational	Complied
9	Nawa Raipur – Zone 3 (Raipur)	7.0	1.0	1.0	Operational	Complied
10	Nawa Raipur – Sector 19 (Raipur)	1.2	1.2	1.2	Operational	Complied
11	Banjipali (Raigarh)	25.0	15.0	23.0	Operational	Complied
12	Bade Atarmoda (Raigarh)	7.0	7.0	7.0	Operational	Complied
13	Balikota (Jagdalpur)	25.0	8.0	12.0	Operational	Complied
14	Mohad (Rajnandgaon)	6.2	3.0	3.0	Operational	Complied
<b>TOTAL</b>		<b>360.5 MLD</b>	<b>178.6 MLD</b>	<b>226.7 MLD</b>	<b>Operational</b>	

**Concern 3**

In case of sewage management, still there is a gap of 373.3 MLD in sewage treatment and in respect of 8 STPs, capacity of utilization is below the designed capacity. Further, no timeline has been given for completion of STPs for 423.7 MLD.

**Annexure K**

Annexure K

**Details of the Under Construction STPs and STPs Under Planning stage**

Status of Under Construction STPs					
Sr. No.	Location	Capacity of the plant in MLD	Physical Progress in %	Status of I&D or House sewer connections	Completion Timeline
1	Nava Raipur – Zone 1 (Raipur)	10 MLD	98% completed	0%	31.12.2023 (High Court Stay)
2	Nava Raipur – Zone 4 (Raipur)	10 MLD	85% completed	44%	30.06.2024
3	Nawapara	7.5 MLD	100% completed	100%	30.06.2023
4	Rajim	2.8 MLD	100% completed	100%	
5	Kanker	7.8 MLD	92% completed	76%	30.06.2024
6	Dhamtari	19.6 MLD	94% completed	88%	
7	Simga	2.8 MLD	89% completed	68%	
8	Champa	5.3 MLD	75% completed	58%	
9	Mangla B (Bilaspur)	10 MLD	05% completed	0%	30.06.2024
10	Mangla D (Bilaspur)	6 MLD	60% completed	0%	
11	Koni C (Bilaspur)	6 MLD	80% completed	0%	
<b>TOTAL</b>		<b>87.8 MLD</b>		-	

Status of STPs under planning stage (AMRUT 2.0)			
Sr. No.	Location	Capacity of the plant in MLD	Current Status
1	Kumhari	80 MLD	Administrative Sanction Obtained.
2	Sakti	04 MLD	
3	Shivrinarayan	2.2 MLD	
4	Dantewada	2.8 MLD	
5	Chandrapur	1.7 MLD	

Status of STPs under planning stage (AMRUT 2.0)			
Sr. No.	Location	Capacity of the plant in MLD	Current Status
6	Durg	62 MLD	DPR preparation stage
7	Bhilai	158 MLD	DPR Prepared
8	Korba	33 MLD	DPR Prepared, TS & AS received
9	Ambikapur	46 MLD	DPR preparation stage
10	Rajnandgaon	34 MLD	DPR preparation stage
<b>TOTAL</b>		<b>423.7 MLD</b>	

**Concern 3**

In case of sewage management, still there is a gap of 373.3 MLD in sewage treatment and in respect of 8 STPs, capacity of utilization is below the designed capacity. Further, no timeline has been given for completion of STPs for 423.7 MLD.

**Capacity utilization of operational STPs has increased from 178.6 MLD to 264.1 MLD.**

Sr. No.	Location	STP Capacity	Capacity Utilization			Remarks
			Mar-23	Apr-24	Current Status	
1	Chilhathi (Bilaspur)	17.0	16.0	16.0	16.0	09 STPs are currently operating at 80-90% of designed plant capacity. (plant is designed for 25-30 years)
2	Mini Mata Chowk (Kawardha)	2.1	1.6	1.8	1.8	
3	Bhatagaon (Raipur)	6.0	5.8	5.8	5.8	
4	Kara (Raipur)	35.0	21.0	21.0	35.0	
5	Nimora (Raipur)	90.0	75.0	75.0	90.0	
6	Nawa Raipur – Sec-19 (Raipur)	1.2	1.2	1.2	1.2	
7	Banjipali (Raigarh)	25.0	15.0	23.0	22.5	
8	Bade Atarmoda (Raigarh)	7.0	7.0	7.0	7.0	
9	Balikota (Jagdarpur)	25.0	8.0	16.0	15.5	
10	Domuhani (Bilaspur)	54.0	8.5	16.4	16.8	STP is operating with 20% sewerage connection. Work for network Interconnection is pending. DPR preparation is in progress
11	Chandandih (Raipur)	75.0	12.0	40.0	45.0	Connectivity work is in final stage near Railway crossing and will be completed within a week.
12	Nava Raipur – Zone 2 (Raipur)	10.0	3.5	3.5	3.5	STPs at Nava Raipur are underutilized due to less habitation.
13	Nava Raipur – Zone 3 (Raipur)	7.0	1.0	1.0	1.0	
14	Mohad (Rajnandgaon)	6.2	3.0	3.0	3.0	Connection of 3 Km drain to STP is required.
<b>TOTAL</b>		<b>360.5 MLD</b>	<b>178.6 MLD</b>	<b>226.7 MLD</b>	<b>264.1 MLD</b>	

**Concern 3**

In case of sewage management, still there is a gap of 373.3 MLD in sewage treatment and in respect of 8 STPs, capacity of utilization is below the designed capacity. Further, no timeline has been given for completion of STPs for 423.7 MLD.

### Work completion progress of Under Construction STPs

Sr. No.	Location	Capacity of the plant (in MLD)	Work order	Completion Timeline	Physical Progress in %				Remarks
					Mar-2023	Oct-2023	Apr-2024	Current Status	
1	Nava Raipur, Zone 1	10	31.12.2013	31.12.2023	98%	98%	98%	98%	Work stopped due to High Court stay order
2	Nava Raipur, Zone 4	10	22.12.2022	30.06.2024	60%	65%	78%	89%	-
3	Nawapara	7.5	20.01.2021	30.06.2023	85%	100%	100%	100%	CTO applied on 29.03.2024
4	Rajim	2.8	19.01.2021		85%	100%	100%	100%	CTO applied on 02.04.2024
	Dhamtari	19.6	13.05.2021	30.06.2024	34%	74%	94%	100%	CTO application to be done
5	Kanker	7.8	19.02.2021	30.06.2024	35%	79%	92%	94%	Will be completed within stipulated timeframe
6	Simga	2.8	08.04.2021		32%	68%	89%	91%	
7	Champa	5.3	04.01.2022		23%	60%	75%	80%	
10	Mangla D (Bilaspur)	6	25.08.2022	30.06.2024	00%	40%	60%	70%	Work for network Interconnection is pending and DPR preparation in progress
11	Koni C (Bilaspur)	6	30.03.2022		25%	65%	80%	90%	
<b>TOTAL</b>		<b>77.8 MLD</b>			-				

**Concern 3**

In case of sewage management, still there is a gap of 373.3 MLD in sewage treatment and in respect of 8 STPs, capacity of utilization is below the designed capacity. Further, no timeline has been given for completion of STPs for 423.7 MLD.

**Timelines for the completion of STPs with capacity of 445.7 MLD in planning stage.**

Sr. No.	STP Location	Capacity of the plant in MLD	Project	Proposed Timeline				
				DPR Preparation	AS	Tender	Work Order	Completion
1	Kumhari	80 MLD	Proposed STP under State Budget	Aug-2023	Jul-2024	Aug-2024	Oct-2024	Jan-2027
2	Sakti	04 MLD		Jan-2023	Mar-2023	Aug-2023	Sep-2024	Mar-2026
3	Shivrinarayan	2.2 MLD						
4	Dantewada	2.8 MLD						
5	Chandrapur	1.7 MLD						
6	Ambikapur	46 MLD	Proposed STP under AMRUT 2.0	Aug-2024	Aug-2024	Aug-2024	Oct-2024	Feb-2027
7	Durg	77 MLD						
8	Bhilai	158 MLD						
9	Rajnandgaon	41 MLD						
10	Korba	33 MLD		DPR prepared	Accorded	July-2024	Sep-2024	Jan-2027
TOTAL		445.7 MLD	-	-	-	-	-	-

**Concern 3**

In case of sewage management, still there is a gap of 373.3 MLD in sewage treatment and in respect of 8 STPs, capacity of utilization is below the designed capacity. Further, no timeline has been given for completion of STPs for 423.7 MLD.

### Proposed Low-Cost stabilization pond

Under SBM-U 2.0, Low-Cost stabilization pond with cumulative capacity as 248 MLD will be constructed in 155 ULBs

Sr. No.	STP Location	No. of ULBs	Capacity of the plant in MLD	Proposed Timeline				
				DPR Preparation	AS	Tender	Work Order	Completion
1	1 <sup>st</sup> Phase	26	30	May-2024	June-2024	Jul-2024	Oct-2024	Apr-2026
2	2 <sup>nd</sup> Phase	37	65	July-2024	Aug-2024	Sep-2024	Dec-2024	Jun-2026
3	3 <sup>rd</sup> Phase	37	80	Nov-2024	Dec-2024	Jan-2025	Apr-2025	Oct-2026
4	4 <sup>th</sup> Phase	34	47	Dec-2024	Jan-2025	Feb-2025	May-2025	Nov-2026
5	5 <sup>th</sup> Phase	21	26	Jan-2025	Feb-2025	Mar-2025	Jun-2025	Dec-2026
<b>Total</b>		<b>155</b>	<b>248 MLD</b>	-				

**Concern 4**

No clarification on operation of SLRM with reference to waste processing, utilization of products and management of residues/rejects.

**Our response towards the Concern****Quantitative Details**

<b>No. of ULBs</b>	<b>184</b>
<b>No. of SHG women Deployed</b>	<b>9000+</b>
<b>No. of Covered Collection Vehicles (Tri cycles, E-Rikshaw, Mini Tipper)</b>	<b>5721</b>
<b>No. of SLRM Centre</b>	<b>377</b>
<b>Quantity of Recyclables Sold (Since 2019)</b>	<b>5.8 Lakh Ton</b>
<b>Revenue from sale of Recyclables (Since 2019)</b>	<b>25 Cr.</b>
<b>No. of ULBs having agreement with 10 cement plants</b>	<b>66</b>
<b>Nonrecyclables/SCF sold/sent</b>	<b>Till now 84000 Ton</b>
<b>No. of Compost Shed</b>	<b>185</b>
<b>Compost Generated (Since 2019)</b>	<b>2.1 Lakh Ton</b>
<b>Revenue from sale of compost (Since 2019)</b>	<b>5.5 Cr.</b>
<b>No. of ISWM facilities</b>	<b>2</b>
<b>User Charges Collected</b>	<b>359 Cr.</b>
<b>Spot Fine imposed on violators</b>	<b>1.65 Cr.</b>

Establishment of waste management facilities in newly formed 15 ULBs will be done before Dec 2026

- ❖ In Chhattisgarh, there are 3255 wards across 169 ULBs with 377 SLRM centers, 185 Compost sheds at 167 ULBs and 2 ISWM facilities at Raipur and Bilaspur where waste is managed.
- ❖ More than 9000 SHG women with approx. 5721 covered collection vehicles (tricycles, E-rickshaws, and mini-tippers) are deployed by the ULBs for collection of source segregated waste from households.
- ❖ Source Segregated waste is collected from all the households and whenever mixed waste is found, waste is segregated at the gate of households by SHG women and then waste is transferred to the collection vehicle and then sent to SLRM Centres.
- ❖ At the SLRM centres (Material Recovery Facility) secondary segregation of the Dry waste takes place and the recyclables are sold to authorized recyclers, while the non-recyclable and non-saleable Segregated Combustible Fraction (SCF) are cleaned by the fatka machines & compressed using the bailing machines and then sent to cement plants for co-processing in their Cement kilns.
- ❖ 66 ULBs has signed agreement with nearby 10 Cement plants namely Nuvoco Vistas at Arasmeta, JK Cements, ACC, Ambuja Cement, Ultratech Cement at Rawan, Ultratech Cement at Hirni, Nuvoco Vistas at Reseda, Shree Cement, Emami Cement and UltraTech Cement at Baikunth for proper disposal of non-recyclable plastic waste in their cement kilns.
- ❖ At Compost Sheds the organic/wet waste is converted into compost which is sold/distributed to local farmers/citizens for the promotion of city compost. The generated compost is also utilized in ULB gardens, parks, and road dividers.
- ❖ In addition to that Raipur Municipal Corporation has established a plastic granule plant with 15 TPD capacity and C&D waste plant with 65 TPD capacity.

**Concern 4**

No clarification on operation of SLRM with reference to waste processing, utilization of products and management of residues/rejects.

### Overview of the Solid Waste Management Process (Mission Clean City)



#### Attendance on Nishtha App

SHG women and supervisors log their attendance daily on the Nishtha app.



#### Departure on designated route

SHG women depart from the centres, with their collection vehicle in their designated route for door-to-door waste collection.



#### Door-to-Door collection

100 % segregated waste collection is done in all the wards of ULBs. In case residents do not provide segregated waste then on-site segregation is done by SHG women before transferring in Collection vehicle

**Concern 4**

No clarification on operation of SLRM with reference to waste processing, utilization of products and management of residues/rejects.

### Overview of the Solid Waste Management Process (Mission Clean City)



#### Washing of Dry waste

Dry waste, including all recyclables (plastics, metals etc) is thoroughly washed manually and Fatka machines.

*Washing process removes contaminants and prepares materials for recycling.*

#### Secondary Segregation

Further secondary segregation of dry waste based on material type and quality is done to get a better value for each component.

*(For e.g. Plastic bottle, Bottle caps and label is segregated)*

#### Storage Facility

Segregated dry waste is bailed using bailing machines and stored in designated storage facilities.

*Organized storage ensures materials safety and ready for sale.*

#### Sale of Dry Waste

When enough stock is available at storage facility, recyclables are sold to recyclers, kabadiwalas and non-saleable items are sent to cement plants.

*Total revenue generated from sale of recyclable is given to SHG women in addition to the honorarium of Rs. 7200/month to each SHG women*

**Concern 4**

No clarification on operation of SLRM with reference to waste processing, utilization of products and management of residues/rejects.

### Overview of the Solid Waste Management Process (Mission Clean City)



#### Drying of useful components

Drying of wet waste (such as orange peels) is done which is later sold in powdered form for cosmetics and medicinal purposes.



#### Segregation of Wet waste

Segregation and shredding of wet bulky waste is done to get uniform size of organic material to ease the decomposition process



#### Pit Composting

Shredded wet waste is then transported to composting pits where organic material undergoes natural decomposition to produce compost.



#### Sale of Compost

The resulting compost, known as city compost (Sohna Khatu), is rich in nutrients and is sold to farmers and utilized in gardens of ULB.

**Concern 4**

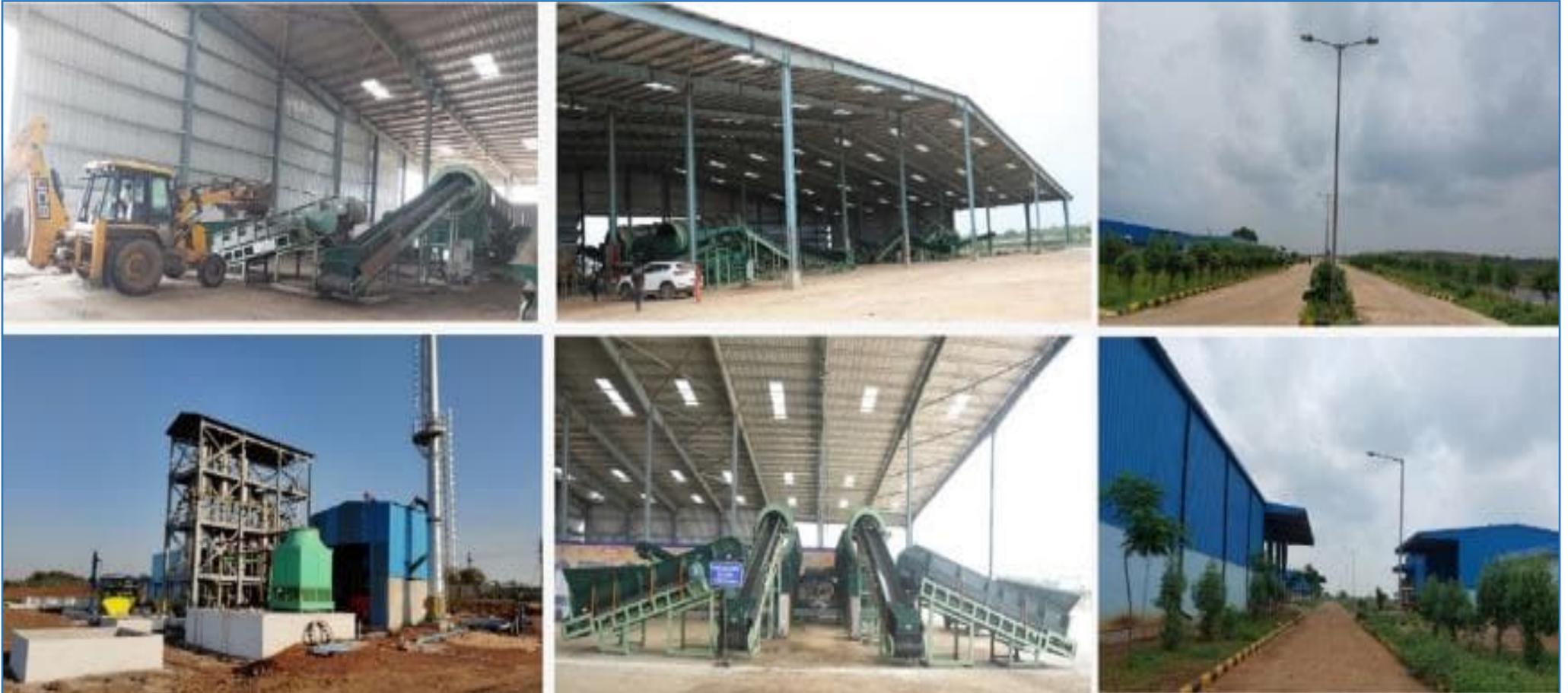
No clarification on operation of SLRM with reference to waste processing, utilization of products and management of residues/rejects.

**SLRM & Compost Sheds in ULBs under Mission Clean City**



**Concern 4**

No clarification on operation of SLRM with reference to waste processing, utilization of products and management of residues/rejects.

**Sakri ISWM Facility (Raipur)**

**Concern 4**

No clarification on operation of SLRM with reference to waste processing, utilization of products and management of residues/rejects.

**Kachhar ISWM Facility (Bilaspur)**

**Concern 4**

No clarification on operation of SLRM with reference to waste processing, utilization of products and management of residues/rejects.

### Plastic Waste Granulating Plant (Raipur)

- ❖ Raipur Municipal Corporation have established a plastic granule plant with a capacity of 15 TPD.
- ❖ This plant has sold 230 MT of plastic recycling granules and generated revenue of Rupees 1 Cr. till February 2024.

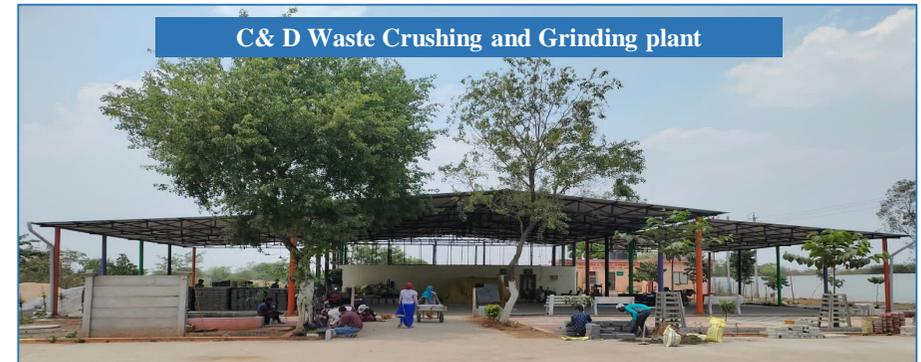
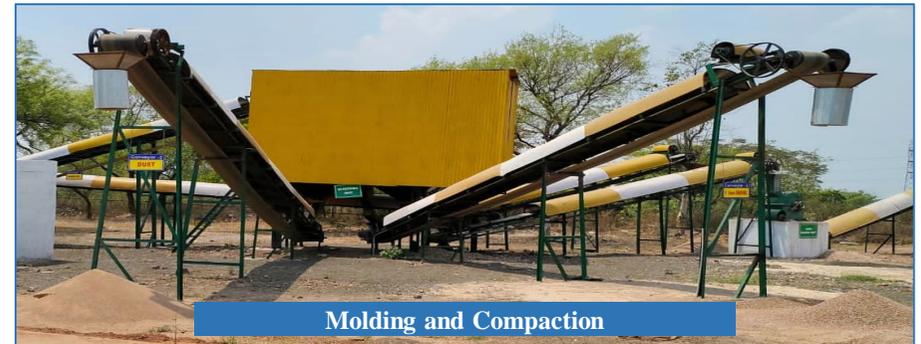


**Concern 4**

No clarification on operation of SLRM with reference to waste processing, utilization of products and management of residues/rejects.

### C&D Waste Processing Plant

- ❖ State have successfully set up a Construction and Demolition (C&D) waste processing plant with capacity of 65 TPD in Raipur Municipal Corporation and of 15 TPD in Korba Municipal Corporation.
- ❖ These facilities have effectively repurposed around 5,000 tons of C&D waste, utilizing it to fill low-lying areas and craft durable paver blocks, drain covers, concrete bench for garden and road-block structures.
- ❖ The C&D waste is collected by ULB's vehicles in covered manner from waste generators after receiving complaints through a toll-free number "NIDAAN 1100" or by written complaints. Then it is transported to the C&D waste processing facility of the ULB.
- ❖ As per the short-term plan, C&D waste management facilities have been established in the existing SLRM centers and waste is being utilized by ULB's in-house for filling low laying areas or making recycled products such as tiles, bricks, paver blocks etc.



**Concern 5**

In respect of solid waste management in the urban area, it is stated that 100% source segregation is done at the urban area and nearly 100% (2048 TPD out of 2051 TPD) is done at the rural area which is difficult to believe.

### Our response towards the Concern

In Urban areas across all ULBs of the state, the collected waste is sourced segregated which is done in 3 stages

- ❖ **Households Level :** Around 81% of households across the ULBs provide segregated waste to the SHG women during Door-to-Door Collection.
- ❖ **By SHG Women :** The remaining 19% households/Commercial establishment/Institutions who do not provide source segregated waste, the on-site segregation is done by the SHG women went for collection.
- ❖ **At SLRM Centre:** In case due to some unforeseen reasons mixed waste is not segregated at source, it is further segregated at SLRM centre



**Action taken by state for the  
compliance of SWM rules, 2016**

## Action taken by state for the compliance of SWM rules, 2016

### Our Monitoring Mechanism and efforts to ensure 100% Solid Waste Management

- ❖ Regular review meetings are conducted at state level with all the Commissioners and CMOs by Secretary, UAD, Director UAD and CEO, SUDA through VC and performance of each ULBs are reviewed and necessary directions are issued at regular intervals to ensure proper Solid Waste Management.
- ❖ Regular Field visits are also conducted by state officials to inspect on-ground reality of the practices followed in Waste management by the ULBs.



## Action taken by state for the compliance of SWM rules, 2016

Field visits by Secretary UADD, Director UAD and CEO SUDA to inspect Solid and Liquid Waste Management in ULBs



# Action taken by state for the compliance of SWM rules, 2016

## Our Monitoring Mechanism and efforts to ensure 100% Solid Waste Management

❖ A daily roaster for the Commissioners, CMOs and other ULB officials has been prepared to conduct regular field visit in their respective ULBs to ensure that waste management is being done effectively.



### Daily Visit Report

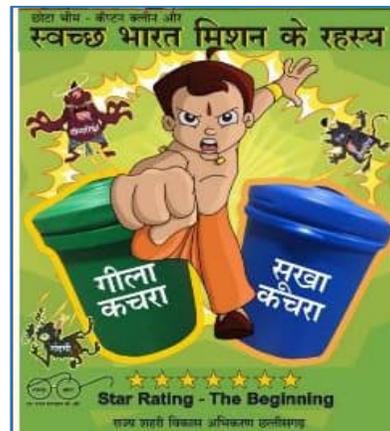
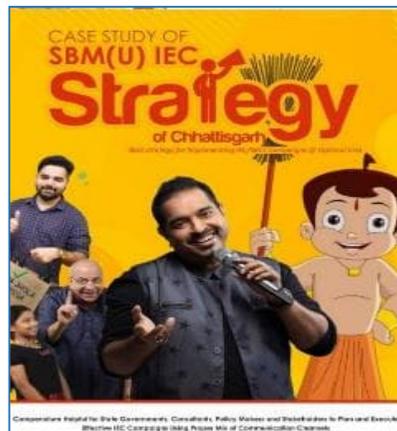
MORNING VISIT REPORT- 13.04.2024

क्रमांक	विला का नाम	पिकाय का प्रकार	पिकाय का प्रकार	आय की शीट विवरण का विवरण	वर्क COMMISSIONER का	वर्क CMO का	वर्क अन्य अधिकारी की	वर्क अन्य अधिकारी की
1	रायपुर	नगर पिकाय	बीरसा	Translog Nagar बाजार सड़क, जोड़ दू. और कलेक्टर	हाँ	हाँ	हाँ	7.45
2	रायपुर	नगर पिकाय	हिलदा-भेरा	भुवनेश्वर रोड में स्लीपिंग कारो	हाँ	हाँ	हाँ	7.47
3	रायपुर	नगर पिकाय	मोहनपुरवादा	नाली सड़क एवं सिविलिंग विवरण	हाँ	हाँ	हाँ	7.59
4	रायपुर	नगर पिकाय	मण्डलगा	कुट्टी-स्लीपिंग कारो	हाँ	हाँ	हाँ	कितने टैर फोटे नहीं होला रास है।
5	रायपुर	नगर पिकाय	कूरा	नाली सड़क एवं सिविलिंग विवरण	हाँ	हाँ	हाँ	7.17
6	परिषद	नगर पिकाय	रविचन्द	नाली सड़क एवं सिविलिंग विवरण	हाँ	हाँ	हाँ	6.41
7	परिषद	नगर पिकाय	किरोपुर	नाली सड़क एवं सिविलिंग विवरण	हाँ	हाँ	हाँ	5.57
8	परिषद	नगर पिकाय	धुरा	जोड़ दू. और कलेक्टर विवरण	हाँ	हाँ	हाँ	7.43
9	बलोदाबाजार-भादवा	नगर पिकाय	बलोदाबाजार	नाली सड़क एवं सिविलिंग विवरण	हाँ	हाँ	हाँ	7.04
10	बलोदाबाजार-भादवा	नगर पिकाय	भादवा	जोड़ दू. और कलेक्टर विवरण	हाँ	हाँ	हाँ	8.11
11	बलोदाबाजार-भादवा	नगर पिकाय	खंडन	सड़क एवं नली सड़क	हाँ	हाँ	हाँ	9.19
12	बलोदाबाजार-भादवा	नगर पिकाय	पहारी	नाली सड़क एवं सिविलिंग विवरण	हाँ	हाँ	हाँ	7.40
13	बलोदाबाजार-भादवा	नगर पिकाय	दुधरा	जोड़ दू. और कलेक्टर विवरण	हाँ	हाँ	हाँ	6.36
14	धमारी	नगर पिकाय	कुक्राड	नाली सड़क एवं सिविलिंग विवरण	हाँ	हाँ	हाँ	6.41
15	धमारी	नगर पिकाय	भदारा रोड	सड़क एवं नली सड़क	हाँ	हाँ	हाँ	8.47
16	महाराजपुर	नगर पिकाय	महाराजपुर	काठी में नली सड़क कारो	हाँ	हाँ	हाँ	7.03
17	महाराजपुर	नगर पिकाय	बाबाहादुर	मुखा रोड में स्लीपिंग कारो	हाँ	हाँ	हाँ	7.17
18	महाराजपुर	नगर पिकाय	गिरीरा	नाली सड़क एवं सिविलिंग विवरण	हाँ	हाँ	हाँ	6.35
19	महाराजपुर	नगर पिकाय	बसना	सड़क एवं नली सड़क	हाँ	हाँ	हाँ	9.00
20	धुर्ग	नगर पिकाय	विमान-वरोध	जोड़ दू. और कलेक्टर विवरण	हाँ	हाँ	हाँ	7.41 am
21	धुर्ग	नगर पिकाय	कुम्भारी	जोड़ दू. और कलेक्टर विवरण	हाँ	हाँ	हाँ	8.04
22	धुर्ग	नगर पिकाय	पावन	जोड़ दू. और कलेक्टर विवरण	हाँ	हाँ	हाँ	7.15
23	बाबोद	नगर पिकाय	दलीरबाजार	कुट्टी-स्लीपिंग कारो	हाँ	हाँ	हाँ	6.02
24	बाबोद	नगर पिकाय	डोरीडोहा	मुखा रोड में स्लीपिंग कारो	हाँ	हाँ	हाँ	8.00
25	बाबोद	नगर पिकाय	मुन्दर	बाजार रोड में स्लीपिंग कारो एवं नली सड़क	हाँ	हाँ	हाँ	7.19
26	बेमेरा	नगर पिकाय	खाला	जोड़ दू. और कलेक्टर विवरण	हाँ	हाँ	हाँ	6.41
27	बेमेरा	नगर पिकाय	बेमेरा	भुवनेश्वर रोड में स्लीपिंग कारो	हाँ	हाँ	हाँ	9.20
28	बेमेरा	नगर पिकाय	नखार	जोड़ दू. और कलेक्टर विवरण	हाँ	हाँ	हाँ	6.32
29	रावणदावा	नगर पिकाय	रावणदावा	सड़क 12.13 रोड, नली सड़क, जोड़ दू. और कलेक्टर विवरण	हाँ	हाँ	हाँ	8.45
30	रावणदावा	नगर पिकाय	जोगराड	मुखा रोड में स्लीपिंग कारो	हाँ	हाँ	हाँ	9.00
31	रावणदावा	नगर पिकाय	जोगराड	सड़क 11.4 एवं 11 में नली सड़क	हाँ	हाँ	हाँ	6.29
32	कैलाश-धुवचन्द-परिषद	नगर पिकाय	धुवचन्द	रोड स्लीपिंग कारो	हाँ	हाँ	हाँ	5.48
33	कमीराम	नगर पिकाय	कमीराम	नाली सड़क एवं सिविलिंग विवरण	हाँ	हाँ	हाँ	6.47
34	कमीराम	नगर पिकाय	रावणदावा	जोड़ दू. और कलेक्टर विवरण	हाँ	हाँ	हाँ	5.23

## Action taken by state for the compliance of SWM rules, 2016

### Our Monitoring Mechanism and efforts to ensure 100% Solid Waste Management

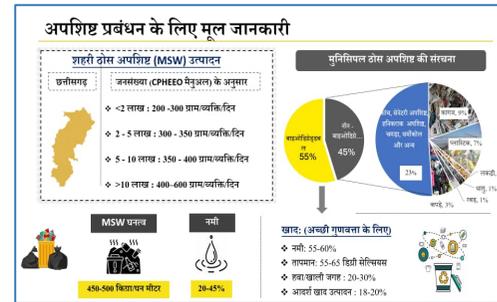
- ❖ A dedicated team of experts (PMU & PIU) has been deployed at state & ULB level to monitor & implement best practices in waste management.
- ❖ IEC activities are conducted on regular basis to educate citizens on source segregation and discourage littering to avoid formation of new dumpsites



# Action taken by state for the compliance of SWM rules, 2016

## Our Monitoring Mechanism and efforts to ensure 100% Solid Waste Management

Regular training sessions (online and on-ground) are organised for ULB officials and workers involved in waste management to enhance their understanding of SWM, PWM, and C&D Rules 2016



**Thank You**